GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:3562
ANSWERED ON:15.12.2014
NATIONAL GREEN TRIBUNAL
Adsul Shri Anandrao ;Patil Shri Shivaji Adhalrao;Raut Shri Vinayak Bhaurao;Shewale Shri Rahul Ramesh;Shrirang Shri Chandu Barne

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the National Green Tribunal expressed dissatisfaction and anguish over the failure of the Committee constituted to suggest measures for tackling the problem of human excreta and waste dumping on railway tracks and if so, the details thereof;
- (b) the details of the Committee, if any, constituted by the Railway Board to comply with the orders of the National Green Tribunal; and
- (c) if not, the time by which the Committee is likely to be constituted for the purpose?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (c): In the matter regarding the problem of human excreta and waste dumping on railway tracks, the National Green Tribunal(NGT) has passed some interim orders.

In compliance to NGT's interim orders, two meetings were held in Railway Board on 20.10.2014 & 03.11.2014 which were attended by several officers of Railway Board alongwith the participants of Ministry of Environment and Forest(MoEF), Central Pollution Control Board(CPCB) and Rail India Technical and Economic Services(RITES). The Minutes of the meetings regarding preventive and controlling measures for tackling the problem of human excreta and waste dumping on railway tracks, were submitted to the Hon'ble Tribunal. The matter is sub-judice.